

IN THE HIGH COURT OF JUDICATURE AT BOMBAY**IN THE HIGH COURT OF BOMBAY AT GOA****LD-VC-CW-43 OF 2020**

United Tribals Associations Alliance Society & Anr.Petitioners
vs.
State of Goa, Through its Chief Secretary & Ors. ...Respondents

.....
Mr. Abhijit Gosavi, for the Petitioners.

Mr. D. Pangam, Advocate General, a/w. Ms. Ankita Kamat, Additional
Government Advocate, for Respondent Nos. 1 to 3.

.....
CORAM : S.C. GUPTE, J.

DATED : 11 SEPTEMBER 2020

PC.:

. At the request of learned Advocate General, stand over to 14
September 2020 at 11.00 a.m., "First on Board". If the parties propose
to rely on judgments, they may file their respective compilations.

2. This order will be digitally signed by the Personal Assistant
of this Court. All concerned will act on production by fax or email of a
digitally signed copy of this order.

(S.C. GUPTE, J.)